

RAJYA SABHA SECRETARIAT

DECLARATION FOR REVISION OF FAMILY PENSION

[Please cross (X) which is not applicable to you]

To,

The Under Secretary,
Room No. 228,
M.S.&A. Branch,
Parliamentary House Annexe,
New Delhi - 110001.

I declare that -

(i) I am in receipt of Rs. _____ (Rupees _____) per month with effect from _____ as Parliamentary Family Pension in respect of late Shri _____ and presently drawing pension from _____ (Name of Bank) _____ (Branch) Account Number _____ BSR Code _____

(ii) I am neither a sitting Member of Parliament nor drawing pension as a former Member of Parliament.

(iii) I have not re-married after the demise of my spouse late Shri / Smt. _____.

Signature of Family Pensioners

Name: _____

Spouse of late Shri / Smt. _____

Station _____

Address _____

Date _____

Phone No. _____
